CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 27/RP/2016 <u>in</u> Petition No. 286/GT/2014

Coram:

Shri Gireesh B. Pradhan, Chairperson Shri A.K. Singhal, Member Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

Date of Hearing: 2.8.2016 Date of Order: 9.8.2016

In the matter of

Review of Commission's order dated 31.5.2016 in Petition No. 286/GT/2014 regarding approval of generation tariff of Faridabad Gas Power Station, (431.586 MW) for the period from 1.4.2014 to 31.3.2019.

And in the matter of

In the matter of

NTPC Ltd NTPC Bhawan, Core-7, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi-110003

...Petitioner

Vs

Haryana Power Purchase Centre Shakti Bhawan, Sector-IV, Panchkula, Haryana-134109

...Respondent

Parties present:

Shri Ajay Dua, NTPC Shri R. K. Sood, NTPC Shri S.K. Jain, NTPC Shri Nishant Gupta, NTPC

Interim Order

This application has been made by the petitioner, NTPC, for review of order dated 31.5.2016 in Petition No. 286/GT/2014, whereby the Commission had determined the tariff of Faridabad Gas, (431.586 MW) for the period from 1.4.2014 to 31.3.2019 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.



- 2. Aggrieved by the said order dated 31.5.2016, the representative of the petitioner submitted that there are certain errors apparent on the face of the order and sought review on the issue of non consideration of the liquid fuel stock in the working capital.
- 3. Heard the representative of the petitioner on 'admission'. Admit and issue notice to the respondents.
- 4. The petitioner is directed to serve the copy of the review petition along with this order on the respondents by 16.8.2016. The respondents shall file their replies by 26.8.2016, with copy to the petitioner, who shall file its rejoinder, if any, by 6.9.2016. The parties shall ensure the completion of the pleadings within the due date mentioned and no extension of time shall be granted for any reason whatsoever
- 5. The petition shall be listed for hearing on 15.9.2016.

-Sd/- -Sd/- -Sd/- -Sd/- (Dr. M.K.lyer) (A. S. Bakshi) (A. K. Singhal) (Gireesh B. Pradhan)
Member Member Chairperson